

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-27/2005/11847/A

From :- Smti. Jayashree Bora,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri B. Sutradhar,
District & Sessions Judge,
West Karbi Anglong, Hamren.

Dated Guwahati the 17th December, 2024.

Sub: **Casual leave.**

Ref:- Your letter No. DJ/WKA/2023/CL-SL/3/139-141 dtd. 13.12.2024.

Sir,

With reference to the above, I am directed to inform you that you have been granted **casual leave on 16.12.2024, along with station leave permission from the evening of 14.12.2024 till the morning of 17.12.2024.** The Chief Judicial Magistrate-cum-Civil Judge (Sr. Div.), West Karbi Anglong, and in his absence, the Civil Judge (Jr. Div.)-cum-JMFC, West Karbi Anglong shall remain in charge of your Court and Office in your absence.

Yours faithfully,

sd/-

JT. REGISTRAR (VIGILANCE)

Memo No.HC.VII-27/2005/11848 /A dated , 17-12-24

Copy to :

✓ The Project Manager, Gauhati High Court.



JT. REGISTRAR (VIGILANCE)

